

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-49/2019/8562/A

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 17<sup>th</sup> October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJNB/6994, dtd. 11.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for. Further, the Addl. District & Sessions Judge, Nalbari will remain in charge of his Court and Office in his absence.

Yours faithfully,

*Sd/-*  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-49/2019/8563-8564/A, dated 17.10.2023**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

*Ar*  
17/10/23  
**REGISTRAR (VIGILANCE)**